GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:5199 ANSWERED ON:27.04.2010 ASSISTANCE TO WOMEN FARMERS Chavan Shri Harischandra Deoram

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has formulated any Centrally sponsored schemes for women keeping in view the role of women farmers and their participation in agriculture sector;
- (b) if so, the details thereof;
- (c) whether a higher rate of subsidy/ assistance is also proposed to be provided to the women farmers;
- (d) if so, the details thereof;
- (e) whether there is any provision to give special package to the Scheduled Castes/Scheduled Tribes (SCs/STs) women farmers; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)to(d): No, Madam. However, in keeping with the directives of the Planning Commission, the States have been asked to ensure flow of funds to the tune of 30% for the benefit of women farmers under all beneficiary oriented schemes since 2007-08. Under the revised Scheme 'Macro Management in Agriculture", at least 33% of the allocation has to be made for small, marginal and women farmers. Accordingly, the State Governments have been asked to include schemes which encourage group formation among women. Beneficiary contribution in case of selected activities in ATMA cafeteria has been limited 5% for women farmers as against 10% for other farmers.

(e)to(f): There is no additional provision or package for women farmers among SCs and STs. However, the State Governments have been asked to ensure flow of funds to the tune of 16% for Scheduled Caste Special Plan (SCSP), 8% for Tribal Sub Plan (TSP) & 10% for North-Eastern States(NES), under all beneficiary oriented schemes.